

- Disruption of works by locals at Arunachal Pradesh side.
- Slope failure in the Power House in Jan., 2008.
- Damage to the bridge on Ranganadi river.
- Change in design of surge shafts to surge tunnels.
- Construction activities were stalled due to agitation by activists in Assam December, 2011.
- Hon'ble NGT stayed recommencement of work *vide* order dated 11.12.2015.

However, Hon'ble NGT, *vide* its order dated 31.07.2019, has dismissed the applications and the construction work has resumed w.e.f 15.10.2019 and is in progress.

**Penal action against power plants for not obliging
to environmental provisions**

2704. SHRI BHASKAR RAO NEKKANTI: Will the Minister of POWER be pleased to state:

(a) the number of power plants that have been penalised by environmental compensation and shut downs for not complying with the timeline for reducing pollution under MoEF&CC notification [S.O.3305(E)] dated 7th December, 2015;

(b) the details of actions taken against the power plants showing non-compliance to the timeline provided under MoEF&CC notification (S.O.3305(E)) dated 7th December, 2015 to install Flue Gas Desulfurisation (FGD) till now, power plant-wise; and

(c) whether penal actions have not been taken on such non-complying power plants as mentioned above, if so, the reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) Ministry of Environment, Forest and Climate Change (MoEF&CC) notified new environmental norms for Particulate Matter, Sulphur Oxides (SO_x), Nitrogen Oxides (NO_x), Water consumption and Mercury, for Thermal Power Plants (TPPs) on 7th December, 2015. In order to ensure uninterrupted power supply position in the country, a phased implementation plan (to be implemented by 2022) for installation of Flue Gas De-Sulphurization (FGD) in plants for a capacity of 1,61,402 MW and upgradation of Electrostatic Precipitator in plants for a capacity of 64,525 MW was prepared by Central Electricity Authority (CEA) in consultation with the stakeholders and this plan was submitted to MoEF&CC on 13.10.2017.

Accordingly, on the directions of MoEF&CC, Central Pollution Control Board (CPCB) issued directions under section 5 of Environment (Protection) Act, 1986 to TPPs. CPCB has informed that those TPPs which fail to comply with new emission norms by the specified timelines are considered to be non-complying and are liable for penal action including closure of the plant and imposition of Environmental Compensation.

CEA has also sent letters to Thermal Power Stations for strict compliance of existing Environment norms within the stipulated time given by MoEF&CC/CPCB. So far, CPCB has issued show cause notice on 31.01.2020 under Section 5 of Environment (Protection) Act, 1986 to 31 units of 14 TPPs as to why non-complying units of the plant should not be closed and Environmental Compensation be imposed for continuing non-compliance of CPCB directions. List of these 14 Thermal Power Plants is given in Statement-I (*See* below).

Further, CPCB has issued directions/show cause notice for closure under Section 5 of Environment (Protection) Act, 1986 on 26.02.2020 to 11 units of 4 TPPs. List of these four Thermal Power Plants is given in Statement-II.

Statement-I

Plants for not obliging to environmental provisions list of Thermal Power Plants issued with Show Cause Notice by CPCB on 31.01.2020

Sl. No.	Thermal Power Plant	Unit No. (Capacity in MW)
1	2	3
1.	Vizag Hinduja TPP, HNPCL, Visakhapatnam, Andhra Pradesh	2(520)
2.	Sri Damodaram Sanjeevaiah TPP, APPDCL, SPSR Nellore, Andhra Pradesh	2(800)
3.	Aravalli Power Corporation Limited (Indira Gandhi STPP), NTPC, Jhajjar, Haryana	1(500), 2(500), 3 (500)
4.	Panipat Thermal Power Station, HPGCL, Panipat, Haryana	6 (210), 7 (250), 8(250)
5.	Deen Bandhu Chhotu Ram TPS, HPGCL, Yamunanagar, Haryana	1 (300), 2 (300)
6.	Rajiv Gandhi TPP, HPGCL, Hisar, Haryana	1(600), 2(600)

1	2	3
7.	Rajpura Thermal Power Plant, Nabha Power Ltd., Patiala, Punjab	1 (700), 2(700)
8.	Talwandi Sabo Power Ltd., Mansa, Punjab	1 (660), 2 (660), 3 (660)
9.	Guru Hargobind Singh TPS, PSPCL, Lehra Mohabbat, Bhatinda, Punjab	1 (210), 2 (210), 3 (250), 4 (250)
10.	Singareni Thermal Power Project, SCCL, Adilabad, Telangana	1 (600), 2(600)
11.	Kothagudem (New) Thermal Power Station, TSGENCO, Khammam, Telangana	11 (500)
12.	North Chennai Thermal Power Station-II, TANGEDCO, Chennai, Tamil Nadu	1 (600)
13.	National Capital Thermal Power Station, NTPC Dadri, Gautam Budh Nagar, U.P.	3 (210), 4 (210), 5 (490), 6 (490)
14.	Harduaganj Thermal Power Station, UPRVUNL, Aligarh, U.P.	8(250), 9(250)
Total		31 Units (13,830 MW)

Statement-II*Plants for not obliging to environmental provisions**List of Thermal Power Plants issued with directions by CPCB on 26.02.2020*

Sl. No.	Thermal Power Plant	Unit No. (Capacity in MW)
1.	Guru Gobind Singh TPS, PSPCL, Ropar, Punjab	3 (210), 4(210) 5(210), 6(210)
2.	Chandrapura TPS, DVC, Chandrapura, Jharkhand	3(130)
3.	Kothagudem TPS (Stage I-IV), TSGENCO, Kothagudem, Telangana	1(60), 2(60) 4(60), 5 (120) 7(120)
4.	Harduaganj Thermal Power Station, UPRVUNL, Aligarh, U.P.	7(105)
TOTAL		11 units (1495 MW)